

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.3153
ANSWERED ON 20.03.2023**

KVs AND JNVs IN ANDHRA PRADESH

3153. SHRI M.V.V. SATYANARAYANA:

Will the Minister of EDUCATION be pleased to state:

- (a) the total number of Kendriya Vidyalayas (KVs) and Jawahar Navodaya Vidyalayas (JNVs) in Telangana along with the total staff strength and students in the KVs in Andhra Pradesh;
- (b) whether it is true that there are only 3 JNVs out of 26 districts in Andhra Pradesh inspite of the fact that as per JNV scheme, every district should have one JNV;
- (c) if so, the steps taken by the Government to set up JNVs in the left out districts in the State;
- (d) the details of e-classrooms set up in JNVs of Andhra Pradesh and number of classrooms that have interactive display boards;
- (e) whether there are any infrastructure shortcomings in KVs and JNVs in Andhra Pradesh; and
- (f) if so, the details thereof including the steps taken to address them?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) At present, 35 Kendriya Vidyalayas (KVs) and 09 Jawahar Navodaya Vidyalayas (JNVs) are functioning in the State of Telangana. As per information received from Kendriya Vidyalaya Sangathan (KVS) and Navodaya Vidyalaya Samiti (NVS), the total staff strength in position and number of students in 35 KVs and 15 JNVs functional in the State of Andhra Pradesh are as under:-

Sl. No.	State	Staff Strength		Number of students	
		KVs	JNVs	KVs	JNVs
1.	Andhra Pradesh	661	472	32821	6820

(b) & (c) All the 13 districts of Andhra Pradesh carved out as on 31.05.2014, have been covered under Navodaya Vidyalaya Scheme and total 15 JNVs are functional including two additional second JNVs in East Godavari district (ST concentrated) and Prakasam district (SC concentrated).

The Navodaya Vidyalaya Scheme envisages opening of one JNV in each rural district of the country. There is no provision for JNVs in districts with 100% population in urban area. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government / UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new JNV depends on approval by the competent authority. All the districts (as on 31st May, 2014) of the States / UTs, which have accepted the NVS Scheme have been covered, other than 6 urban districts.

(d) Total 59 e-Classrooms have been set up in JNVs functional in the State of Andhra Pradesh and each e-Classrooms contains interactive display board. Details are annexed.

(e) & (f) As per information received from KVS and NVS, all infrastructure are constructed as per the norms of KVS and NVS for construction of Vidyalaya building, which depends upon progressive growth of the Vidyalaya. Construction of permanent buildings for KVs and JNVs is a continuous process, which depends upon identification of suitable land, completion of lease formalities in favour of KVS and NVS by the sponsoring authorities, submission of drawings / estimates by construction agency, availability of funds and requisite approvals etc.
